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WA-2288-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 1<sup>st</sup> OF JULY, 2025

WRIT APPEAL No. 2288 of 2024

*ASHOK KHEDKAR AND OTHERS*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

Shri Prateek Kumar Waghmare - Advocate (through V.C.) for  
appellants .

Dr. S.S. Chouhan - Government Advocate for respondents/State.  
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ORDER

*Per. Sanjeev Sachdeva, Acting Chief Justice*

Learned counsel for the appellants seeks leave to withdraw the appeal  
reserving the right of the appellants to avail of the liberty granted by the  
learned Single Judge by the impugned order dated 02.09.2024.

In view of the above, appeal is dismissed as withdrawn. All rights and  
contentions of parties are reserved.

(SANJEEV SACHDEVA)  
ACTING CHIEF JUSTICE

(VINAY SARAF)  
JUDGE